

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

TRANSFER PETITION (CIVIL.) NO(s). 88 OF 2008

NAVEENA TIWARI

Petitioner(s)

VERSUS

SANJAY TIWARI

Respondent(s)

(With appln(s) for stay and office report )

WITH  
TP(CRL.) NO.55/2008

Date: 20/09/2010 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Himanshu Munshi, Adv.

For Respondent(s)

Dr. Monika Gusain, Adv.  
Mr Bharat Ram, Adv.  
Mr Kamlendra Mishra, Adv.

UPON hearing counsel the Court made the following  
O R D E R

The learned Advocate, Dr Monika Gusain appearing for the  
respondent, Mr Sanjay Tiwari confirms that she has filed  
counter affidavit in both transfer petitions.

She has also to file appearance and vakalatnama in  
connected petition, if it is not filed.

However, in view of filing of counter affidavit by her,  
and since in both transfer petitions contesting parties are  
common, list before the Hon'ble Court as per rules.

(S.G.SHAH)  
Registrar

hj